

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 286/2018**

This the 5<sup>th</sup> day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Nitin Kumar  
Aged about 32 years  
Group 'C'  
S/o Shri Chandarpal Singh  
R/o Village Rahadra, Post Paswra, Dist Meerut, Uttar Pradesh -250106.  
(Dismissed Constable (Exe.)/ Delhi Police)

(By Advocate :Mr. Ajesh Luthra)

...Applicant

**Versus**

1. Commissioner of Police  
PHQ, MSO Building, IP Estate, New Delhi.
2. Joint Commissioner of Police (Armed Police)  
New Police Lines, Kingsway Camp, Delhi.
3. Deputy Commissioner of Police  
3<sup>rd</sup> Bn. DAP, Administrative Block  
Vikas Puri Police Complex, New Delhi – 110 018.

...Respondents

(By Advocate :Mr. G.D. Chawla for Ms. Harvinder Oberoi )

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Learned counsel for both the parties submit that the issue raised in the present OA is identical to the OA No. 250/2018 titled Jeewan Chander & Ors. vs. Comm. of Police & Ors. which was allowed vide Tribunal's judgment dated 07.05.2019. Accordingly, OA is allowed in terms of the judgment dated 07.05.2019 in OA No. 250/2018. No order as to costs.

**(Aradhana Johri)  
Member (A)**

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**(S.N. Terdal)  
Member (J)**